

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 731 of 2020

IN THE MATTER OF:

Technology Development Board

...Appellant

Versus

**Anil Goel, Liquidator
of Gujarat Oleo Chem. Ltd. & Ors.**

...Respondents

Present:

**For Appellant: Mr. P. Vinay Kumar, Advocate with Ms. Nalini Negi,
AR.**

**For Respondents: Mr. Kanishk Khetan, Advocate with Mr. CA Anil Goel,
Liquidator for R-1.**

**Mr. Pranab Kumar Mullick, Ms. Soma Mullick and Mr.
Deepak Kochhar, Advocates for R-2.**

Mr. Indravadan Patel, Advocate for R-3.

O R D E R
(Through Virtual Mode)

03.02.2021: Heard Mr. P. Vinay Kumar, learned counsel representing the Appellant. Hearing remained inconclusive.

Learned counsel for the parties shall be at liberty to file any judgment relevant to the subject, not already filed, before next date of hearing.

Post the appeal 'for further hearing' on **24th February, 2021 at 2:00 PM.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

am/gc